

PENDING APPLICATIONS FOR STORAGE OF ELECTRICAL BOILING SPIRIT FROM KERALA, TAMIL NADU AND MYSORE

5757. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the number of applications for the storage of Electrical Boiling Spirit by industrial units in the States of Kerala, Tamil Nadu and Mysore, pending for disposal with the Chief Inspector of Explosives, Nagpur as on 31st March, 1972;

(b) whether any complaints from any industries or other sections of the public have been received against this officer; and

(c) if so, the nature thereof, and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) It is presumed that the information is required in respect of applications for storage of "Special Boiling Point Spirit" (also marketed as SBP Spirit, n-Hexane) which is a petroleum product and used as a solvent in many industries. The number of applications pending for disposal with the Chief Inspector of Explosives, Nagpur is as under:

Kerala	2
Tamil Nadu	1
Mysore	1

(b) and (c). Of the 4 cases mentioned in (a) above, a complaint was received only from one party and on his behalf from the Travancore Chamber of Commerce, Alleppey, to the effect that there has been delay in the issue of licence. As soon as this complaint came to the notice of the Chief Inspector of Explosives Nagpur, the proposal was scrutinised and approval communicated in principle. Additional information regarding fee and other relevant documents have been called for from the party for the grant of licence.

SETTING UP OF INDUSTRIES IN KERALA DURING FOURTH PLAN

5758. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the number of industries set up in the State of Kerala in the Fourth Five Year Plan; and

(b) the District-wise break-up thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). In the Central Sector, the industrial projects set up in the State of Kerala so far are as follows:-

1. Hindustan Insecticides, Alwaye (Distt. Ernakulam).
2. H.M.T, Kalamassay (Distt. Ernakulam).
3. Cochin Refinery, Cochin (Distt. Ernakulam).
4. FACT, Alwaye (Distt. Ernakulam).
5. Cochin Fertilisers, Cochin (Distt. Ernakulam).
6. Eare Earth Factory, Alwaye (Distt. Ernakulam).

In the Fourth Five Year Plan, provision has been included for the setting up/completion of the following Central Industrial Projects:-

1. Second Shipyard, Cochin (Distt. Ernakulam).
2. FACT (IV stage expansion), Alwaye (Distt. Ernakulam).
3. Cochin Fertilizer, Cochin (Distt. Ernakulam).
4. Cochin Refinery (Expansion) Cochin (Distt. Ernakulam).
5. Travancore Titanium (Central Share, Alwaye (Distt. Ernakulam).
6. Plantations (Central Share. (Distt. Ernakulam)

In the Private sector, the number of industrial licensing applications received, licences and letters of intent issued, during the last three years in respect of the State of Kerala, are as given below:-

Year	No. of applications received under Ind. (D & R) Act, 1951.	No. of licences issued	No. of letters of intent issued.
1979	45(21)	(1)	10(3)
1970	46(20)	10(1)	15(8)
1971	45(21)	7(-)	25(10)

Note.— Figures in bracket refer to new industrial undertakings.

In addition to above, the number of small scale industries which sought registration with the State Director of Industries, Kerala during the last three years, is as follows:-

Year	Cumulative as on 31st December	During the year
1969	7873	
1970	10554	2681
1971	12682	2128

The District-wise details of these Small Units are not available.

FUNDS FOR SMALL SCALE INDUSTRIES IN KERALA DURING FOURTH PLAN

5759. SHRIMATARGAJ BHVI THAN-KAPPAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the fund allotted by Central Government to the State of Kerala for establishing small scale industries during the Fourth Five Year Plan;

(b) the amount utilised so far; and

(c) the details of new industries which are being established and which have started functioning Region-wise;?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-

MENT (SHRI SIDDHESHWAR PRASAD): (a) A sum of Rs. 462.00 lakhs was allotted by the Union Government to Kerala for setting up small scale industries, including the establishment of industrial estates, during the Fourth Five Year Plan.

(b) A sum of Rs. 240.21 lakhs was spent up to the end of March, 1972.

(c) The State Government have been requested to furnish the necessary information which will be laid on the Table of the House.

बिहार में वन क्षेत्र के निकट कारखाने की स्थापना

5760. श्री ईश्वर चौधरी : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में वनों के निकट कोई फैक्टरी लगाने की किसी योजना पर सरकार विचार कर रही है, और

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं ?

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क). जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

SETTING UP OF A PAPER UNIT BY CENTURY PULP IN U.P.

5761. SHRI A. SHAFEE: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether the proposal of Century Pulp (a monopoly house) for a paper unit in Uttar Pradesh is being considered under joint venture scheme; and

(b) if so, the salient features of the scheme and its effect on the licensed unit in the area in respect of allocation of forest produce?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-